

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz./G-3/2023

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nomination of one Judicial Officer to attend as a participant in Cybercrime Workshop 1 (Pilot) in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the National Judicial Academy, Bhopal [October 6, 7 & 8, 2023] [SE-06].

Sir,

I am directed to refer to your letter No. NJA/Dir./SE-06/2023/1687 dated 20.07.2023, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate Ms. Vidhi Gupta Anand, ACMM, Rouse Avenue Court Complex, New Delhi to attend as a participant in Cybercrime Workshop 1 (pilot) [SE-06] in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the National Judicial Academy, Bhopal on 06th, 7th and 8th of October, 2023.

Yours Sincerely,

(Vinay Sharma)

Assistant Registrar (Gaz.-IB)
for Registrar General

No. 5806 /DHC/Gaz./G-3/2023

Dated: 09/08/2023

Copy along with copy of letter dated 20.07.2023 of the Director, National Judicial Academy forwarded to the Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi with the request to inform Ms. Vidhi Gupta Anand, DJS accordingly and to ask her to coordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme.

(Vinay Sharma)

Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.

No. Misc./Trng./RACC/Gaz./2023/ AT 4:47 PM 6560D-6570D Dated, Delhi the 10.08.2023

Copy forwarded for information and necessary action to:-

1. Ms. Vidhi Gupta Anand, Additional Chief Metropolitan Magistrate, RACC, New Delhi.
2. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
3. The Drawing and Disbursing Officer, Central District, THC, Delhi.
4. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.
5. The Website Committee, Tis Hazari Court, Delhi for uploading the same on the official website.

Ad

10.08.23

(Arun Bhardwaj)

Officer In-charge (Judicial)/
for Principal District & Sessions Judge-
cum-Special Judge(PC Act)(CBI)

NATIONAL JUDICIAL ACADEMY INDIA

Justice A. P. Sahi
Director

Ref. No. : NJA/Dir./ SE-06/2023/ 1687
Dated: 20th July, 2023

Dear Chief Justice,

Sub.: Request to nominate one Judicial Officer to attend as a participant in Cybercrime Workshop 1 (Pilot) in collaboration with Federal Judicial Center (FJC), Washington and Central and Eastern European Law Initiative Institute (CEELI), Prague at the NJA, Bhopal [October 6, 7 & 8, 2023] [SE-06]

Greetings. As you are aware the Annual Calendar of the National Judicial Academy (NJA) has been approved by the National Judicial Academic Council (NJAC) and accordingly the abovementioned programme is organized in collaboration with FJC, Washington/ CEELI, Prague for which one Judicial Officer from each State is to be invited as an attendee participant.

The Academy requests you to kindly nominate One Judicial Officer of the State to participate in the three day programme as referred to above.

The nomination be kindly intimated at the earliest for necessary arrangements.

With warm regards,

Yours sincerely,



(Justice A.P. Sahi)

Hon'ble Mr. Justice Satish Chandra Sharma
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: 1. The Chairperson (Judge In-charge), Delhi Judicial Academy, New Delhi - 110 078.
2. The Registrar General, Delhi High Court, Delhi.